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Central Administrative Tribunal
Principal Bench : New Delhi

O.A. No. 2077/2003

New Delhi this the 26th Day of August, 2003

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

N.C. Jain,
S/o Late Shri R.B. Jain,
R/o H.No. 8266, New Anaj Mandi,
Bara Hindu Rao, Delhi-66.

Applicant

(By Advocate: Shri N. Ranganathasamy)

Versus

Union of India, through

1. The Secretary,
Ministry of Finance and
Company Affairs,
North Block, Raj Path,
New Delhi.

2. The Secretary,
Department of Company Affairs,
5th Floor, A. Wing,
Shastri Bhawan,
Dr. Rajendra Prasad Road,
New Delhi.

Respondents

O R D E R (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

Learned counsel for the applicant seeks and is
allowed to withdraw the OA with liberty.


(Kuldip Singh)

Member (J)


(V.K. Majotra)
Member (A)

CC.